

R.O.C.No.2404/2014/RG-B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 8 / 2015

Thiru K.Ayyappan, I Additional Sub Judge, Tiruchirappalli is transferred and posted on deputation as Secretary, District Legal Services Authority, Dindigul in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 23.01.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru K.Ayyappan, I Additional Sub Judge, Tiruchirappalli - Transferred and posted on deputation as Secretary, District Legal Services Authority, Dindigul - Notification issued - Joining instruction – Issued – After assuming charge of the new post deputed to function as Officer on Special Duty in Tamil Nadu State Legal Services Authority, Chennai – Orders issued.

Ref: High Court's Notification No. 8 / 2015 dated : 23.01.2015.

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Thiru K.Ayyappan, I Additional Sub Judge, Tiruchirappalli, who has been transferred and posted on deputation as Secretary, District Legal Services Authority, Dindigul in the High Court's Notification cited above is required to hand over charge of his post to the nearest Sub Judge, immediately and take charge of the post of Secretary, District Legal Services Authority, Dindigul, immediately, without availing full joining time.

After assuming charge of the post of Secretary, District Legal Services Authority, Dindigul, Thiru K.Ayyappan, is deputed to function as Officer on Special Duty in the Tamil Nadu State Legal Services Authority, Chennai to discharge the duties of the proposed post of Administrative Officer, till the post is sanctioned by the Government.

Thiru K.Ayyappan, after assuming charge of the post of Secretary, District Legal Services Authority, Dindigul, is required to hand over charge of the said post to the nearest Sub Judge, immediately and report before the Member Secretary, Tamil Nadu State Legal Services Authority, Chennai, immediately.

Since the said officer is deputed to the Tamil Nadu State Legal Services Authority only to function as Officer on Special duty in the Tamil Nadu State Legal Services Authority, he is to continue to draw his pay and allowances etc., as Secretary, District Legal Services Authority, Dindigul.

The Officers who relieve the said Officer under transfer/on deputation in Tiruchirappalli and Dindigul respectively are required to hold full additional charge of the additional posts, until further orders.

HIGH COURT, MADRAS.
DATED: 23.01.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL